

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 03rd day of August 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 244/2023 For Directions IA No.778/2023 For Exemption IA No. 794/2023 For Stay IA No. 795/2023	Mohankumar Singapura Jayanna Suspended Director of M/s. Mantri Techzone Pvt. Ltd. Vs Indiabulls Housing Finance Ltd & Anr. WITH	Mr. Chandramouli Prabhakar	
2	Comp App (AT) (CH) (Ins) No. 246/2023 For Directions IA No. 785/2023	Thippareddygari Harikrishna Reddy Suspended Director of M/s. Shore Dwellings Pvt. Ltd. Vs Indiabulls Housing Finance Ltd. & Anr. WITH	Mr. Chandramouli Prabhakar	
3	Comp (AT) (CH) (Ins) No. 248/2023 For Directions IA No. 791/2023 For Stay IA No. 792/2023 For Exemption IA No. 793/2023	Mohankumar Singapura Jayanna Vs Indiabulls Housing Finance Ltd. & Anr.	Mr. Chandramouli Prabhakar	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 802/2023 (For Recall) in CA (AT) (Ins) No. 325/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Pradeep Joy-R1 M/s Vashi and Vashi- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 166/2023 For Stay IA No. 540/2023 For Exemption IA No. 541/2023 To implead IA No. 641 & 645/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. WITH	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi CharanR2
6	Comp App (AT) (CH) (Ins) No. 170/2023 For Stay IA No. 552/2023 For Exemption IA No. 551/2023 For Directions IA No. 600/2023 To implead IA No. 643 & 646/2023	Dr. Govindarajula Venkata Narasimha Rao WITH	Ms. Lakshana Viravalli	
7	Comp App (AT) (CH) (Ins) No. 183/2023 For Exemption IA No. 585/2023 For Stay IA No. 584/2023 To implead IA No. 642 & 644/2023 For Directions IA No. 656/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha Vs M/s. Litostroj Power D.O.O	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
9	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	Mr. Hayat

10	Comp App (AT) (CH) (Ins) No. 102/2023 For Stay IA No. 367/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	
11	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No.466/2022	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr	Mr.TK Bhaskar	Mr. Avdhesh Bairwa for R1(RP) & R2/ Liquidator.
12	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 To implead IA No. 636/2023 Additional docs. IA No. 673/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 2 Ors.	Mr. Nakul Mohta	
13	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.	Mr. Liju V Stephen	
14	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs Samson & Sons Builders & Developers Pvt. Ltd.	M/s Liju V Stephen	
15	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs Samson and Sons Builders and Developers Pvt. Ltd.	M/s Liju V Stephen	
16	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	

17	Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	
18	Comp App (AT) (CH) (Ins) No. 222/2023	Bharat Sanchar Nigam Limited Vs M.S. Viswanathan & Anr.	M/s Ramani & Shanar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022	Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
20	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No. 400/2022	Mr. Pranit Joshi Vs PRC International Hotels PVT Ltd & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi Mr. AK Vijay Maghesh- R2
21	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5
22	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd.	Ms.Hema Srinivasan	Mr.P Giridharan
23	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
24	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2

25	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
26	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs. Shri. Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
27	Comp App (AT) (CH) (Ins) No. 198/2023 For Stay IA No. 648/2023 Additional docs IA No. 647/2023	V.M. Sasikumar Suspended Director of SAARP Non Woven India Pvt. Ltd. Vs OXYOZO Financial Services Pvt. Ltd. (Financial Creditor) & Anr	Mr. Pawan Jhabakh	Mr. Prateek Jain- R1 Mr. B Ramana Kumar- R2
28	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
29	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
30	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr	Ms. S Manjula Devi	Mr. ML Ganesh
31	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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